GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 169 TO BE ANSWERED ON 03.02.2020

Contractual Staff under SSA

†169. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the academic and non-academic staff working in schools on contract under Sarva Shiksha Abhiyan (SSA), State-wise;
- (b) whether several States including Maharashtra have appointed teachers including technical teachers on contract basis and if so, the details thereof along with the reasons therefor;
- (c) whether the Government is aware that some staff is working for more than ten years on contract basis in some of the States including Maharashtra and if so, the reasons therefor; and (d) whether the Government has any proposal to make them permanent in future and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (d): Education is in the concurrent list of the Constitution and majority of the schools come under the jurisdiction of the respective States and Union Territory Governments. The recruitment, service conditions and deployment of teachers including resource persons and non-academic staff come under the purview of the concerned State/UT Government. Ministry of Human Resource Development has been requesting all the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, for which the Ministry has been issuing advisories to all the States and UTs from time to time. Further, the Central Government, through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.